

15.34 hrs.

MERCHANT SHIPPING (AMENDMENT)  
BILL\*  
(Amendment of Section 21, etc.)

[English]

SHRI ARJUN CHARAN SETHI (BHADRAK): Sir, I beg to move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Merchant Shipping Act, 1958".

*The motion was adopted.*

SHRI ARJUN CHARAN SETHI: I introduce the Bill.

15.34½ hrs.

PRICE CONTROL BILL\*

[English]

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a Commission for the purpose of determining the prices of all consumer and industrial goods.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of determining the prices of all consumer and industrial goods".

*The motion was adopted.*

SHRI MOHAN SINGH: I introduce the Bill.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Mr. Deputy Speaker, Sir, there was a question of whether we are sitting tomorrow or not. Yesterday it had come up, we had an understanding that we would try and pass the Resolution on Jammu and Kashmir before the Private Members' Business started, but unfortunately we have not been able to do it. I have, therefore, a request. It is obvious that we would have to now sit tomorrow, there is no other option open to us. I have a request that we complete the item on Jammu and Kashmir today and we take up the other matters tomorrow. If the House is agreeable, after the Private Members' Business, we would like to do that and since we had agreed to an indepth discussion on Dunkel proposals on which many people wanted, I think tomorrow we would be required to meet, we would have to sit, and I thought it better that I inform the House. The issue has been a little disputed here and there.

SHRI SRIKANTA JENA (Cuttack): Now it is known that the house will be extended tomorrow. Unless you announce it, it is not clear. That is your intention.

MR. DEPUTY SPEAKER: That is the proposal.

SHRI RANGARAJAN KUMARAMANGALAM: That is the existing proposal.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): It is clear now that the house will sit tomorrow to discuss the Dunkel proposals. Today we shall complete the discussion on Jammu and Kashmir. When will the Rajasthan Electricity Board Bill be passed?

SHRI RANGARAJAN KUMARAMANGALAM: We shall pass it without discussion.

SHRI NITISH KUMAR (Barh): The Dunkel issue was once discussed during the second session but it was taken up as the last item. Therefore, we could not discuss it seriously. Shall we get enough time tomorrow for this item?

\* Published in Gazette of India, Extraordinary, Part II, Section 2, dated 27-8-93.